

galore, and appointment of only Kannadigas in Doordarshan in the State.

(c) and (d). There is no proposal under consideration in regard to telecast of Kannada feature films on Sunday and the replacement of the Hindi news bulletin by a news bulletin in Kannada. However, almost ninety percent of the programmes telecast from Doordarshan Kendra, Bangalore, are in Kannada language and a 15 minutes news bulletin in Kannada is telecast daily.

The appointment to various grades in Doordarshan are made as per the provisions of recruitment rules which do not provide for recruitment on regional lines.

Transfer of Salal Hydrel Power Station (Stage-I) to NHPC

*382. SHRI T.V. CHANDRASHEKHARAPPA: Will the Minister of ENERGY be pleased to state:

(a) whether Government have decided to transfer the 345 MW Salal Hydrel Power Station (Stage-I) in Jainmu and Kashmir to the National Hydro-electric Power Corporation;

(b) if so, the reasons therefor;

(c) what is the latest position in this regard; and

(d) the time by which it is likely to be transferred?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) to (d). The National Hydro-electric Power Corporation, a public sector undertaking,

was set up in 1975 for efficient and economical execution of Hydro-electric projects in the Central Sector. While the other hydro-electric projects, which were being executed in the Central Sector, were transferred to NHPC on an ownership basis, the Salal HE Project (Stage-I) could not be so transferred to NHPC in view of certain legal constraints. Consequently, the project was initially transferred to NHPC in May, 1978 on an agency basis. The legal impediments having since been resolved with the State Government, it has now been decided to transfer the project to the NHPC on ownership basis with effect from 1.11.1987. This will enable NHPC to enter into necessary agreements with the beneficiaries for sale of power from the project, to fix the tariff for sale of energy and collect revenues. The transfer would become effective on execution of legal documents in this regard.

Installation of Electronic Telephone Exchanges in Madhya Pradesh Towns

*384. SHRI PRATAP BHANU SHARMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have decided to install electronic telephone exchanges in Ganj Basoda, Raisen, Mandideep and Vidisha towns of Madhya Pradesh; and

(b) if so, the details thereof and when these new electronic exchanges are likely to start functioning?

THE MINISTER OF COMMUNICATIONS (SHRI BIR BAHADUR SINGH): (a) Yes, Sir

(b) Details of electronic exchanges as desired are furnished below:

1.	Ganj Basoda	400 line electronic exchange	90-91
2.	Raisen	200 line electronic exchange	89-90